महोदय, वन भूमि का व्यवस्थापन एक समय सीमा में होना था, लेकिन भारत सरकार के स्पष्ट निर्देश के बाद भी अब तक अनेक राज्यों में भूमि व्यवस्थापन का काम पूरा नहीं हुआ है। यह समिति समूचे राज्य का दौरा कर इस कार्य को संपन्न कराएगी। इस समिति के सचिव, वन सचिव होंगे तथा समिति को समस्त आवश्यक कागजात व सुविधाएं राज्य शासन उपलब्ध कराएगी। इस के खर्च का वहन भारत सरकार करेगी। प्रत्येक 2 महीने में समिति अपनी अपनी कार्य सूचना केन्द्रीय वन मंत्री को देगी। महोदय, वन भूमि व्यवस्थापना आदिवासी राज्यों के जिलों में होना है, जिन में मध्य प्रदेश, छत्तीसगढ़, झारखंड, बिहार, महाराष्ट्र, राजस्थान, असम, त्रिपुरा, अरुणाचल प्रदेश, मेघालय, नागालैंड, मणिपुर, सिक्किम, मिजोरम, उत्तर प्रदेश, उत्तराखंड, उड़ीसा, आंध्र प्रदेश, तमिलनाडु, पुडूचेरी व अन्य राज्यों के जिले हैं।

महोदय, वन भूमि पर व्यवस्थापन का कार्य अत्यंत धीमी गति से चलाया जा रहा है। केन्द्र सरकार को चाहिए कि प्रत्येक राज्य में अब तक भूमि व्यवस्थापन का कार्य कितना शेष है, इस की जानकारी समस्त राज्यों से मंगाए और निर्देश जारी करे कि भूमि व्यवस्थापन में ढील बरतने वाले राज्यों के विरुद्ध कार्यवाही की जाएगी। वन भूमि व्यवस्थापन पूरे तौर पर नहीं होने के कारण आदिवासियों में रोष है।

Demand to give incentives to sugar industry for its revival

SHRI N. R. GOVINDARAJAR (Tamil Nadu): Mr. Deputy Chairman, Sir, I would like to request the Government to consider the following demands of sugar industry. The sugar industry in our country is facing crisis. There is a steep drop in sugar output to 14.5 million tonnes in 2008-09 season against 26.4 million tonnes in 2007-08. It is due to deficit rains, which it has resulted in a surge in sugar prices in the open market. Many sugar mills are not able to utilize their crushing capacities sufficiently.

The sluggish progress of the South-West monsoon and likelihood of further reduction in sugarcane production may affect profit margins of sugar mills in the next season. Hence the sugar industry deserves incentives from the Government. The sugar industry should be allowed duty free import of sugarcane harvesting equipment. To purchase sugarcane harvesters, 3.5 per cent subsidy should be given to the Farmers' Cooperative Societies and also soft loan for the balance amount. The industry is asking for permanent withdrawal of tax on self-generated electricity to encourage captive power generation. The Government should provide special facilities for letters of credit to sugar factories to enable them to import raw sugar to tide over the shortage of domestic sugar production.

The excise duty on rnolasses should be rationalized to Rs. 250 per tonne which is not at Rs. 750 per tonne. Tax Holiday for the revenue earned from co-generated power should be extended for another ten years and thus will encourage more investment in this sector. "Declared goods" status should be granted to ethanol.

Therefore, I urge upon the Government to pass necessary orders in this regard.

SHRI S. ANBALAGAN (Tamil Nadu): Sir, I associate myself with the Special Mention made by the hon. Member.

Demand to increase number of seats in various medical colleges in Bihar

डा. सी.पी. ठाकुर (बिहार) : उपसभापति महोदय, 2008-09 के आर्थिक सर्वेक्षण के अनुसार देश की बढ़ती हुई आवश्यकता और वित्तीय संसाधन को देखते हुए यह सुझाया गया है कि हमारे पास जो भी पुराने संसाधन और